

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated:18th December, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Versus

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Mr. Aspi Kapadia
Ms. Nimisha Singh Dutta
Ms. Sumiti Yadava
Mr. Simon Benjamin

Counsel for the Respondent(s) : Mr. Sourav Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

We have heard Mr. Sourav Aggarwal, learned Counsel for the Board.

Post the matter for further submissions of **16.01.2014**. In the meantime, Board is directed to file their respective Written Submissions after serving copy on the other side.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt